

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**42. C.P. (IB)-909(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

**NAME OF THE PARTIES: - Small Industries Development  
Bank of India  
V/s  
Suhas Chimanlal Doshi**

**Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Narendra Singh appeared for the Petitioner/Applicant through VC.  
Adv. Murlidhar Khadilkar appeared for the Respondent/Personal Guarantor  
through VC. List this matter on **04.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**